## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1554 ANSWERED ON:21.08.2012 URBAN SPORTS INFRASTRUCTURE SCHEME Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

### Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has launched a new scheme called Assistance for creation of Urban Sports Infrastructure;

(b) if so, the salient features of the scheme;

(c) the funds allocated under the scheme during the current year, State-wise;

(d) whether the Government has identified the entities eligible to receive the said assistance; and

(e) if so, the details thereof?

# Answer

### THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) Yes, Madam.

(b) The Scheme which has been under implementation on pilot basis since 2010-11, seeks to

# Promote and support a mechanism at national and state level to encourage, assist and preserve community playfields;

# Incentivize the utilization of infrastructure already available in the states at all levels by filling up critical gaps;

# Create new need-based infrastructure subject to fulfilling all requirements for its optimal utilization, including financial viability; and

# Promote capacity building among coaches, including community coaches.

The projects and grants admissible under the scheme are as follows:-

S.No. Project Estimated cost/Grant

1. Synthetic Athletic Track Rs. 5.50 cr. with normal lighting

2. Synthetic Hockey Field Rs. 4.50cr. (Rs. 5.00 cr. with normal lighting)

3. Synthetic Turf Football Rs. 4.50 cr. with normal Ground lighting 4. Multi-purpose Hall Rs.6.00 cr. (of size 60mX40m)

### Convergence with MPLAD Scheme

Members of Parliament can now contribute for creation/up gradation of sports infrastructure projects in States/UT's from their annual allocation under MPLAD Scheme. The M.P(s) will contribute at least 50% of the grant admissible for a USIS projects; balance being met from the budgetary provision of USIS. In this arrangement, the restriction of one project for one state in one year will not apply; maximum of two additional projects per State/UT in a year would be allowed.

(c) Each State/UT shall get not more than two projects in a year. Total fund allocation during current year is Rs. 40.00 crore.

(d) Yes, Madam.

(e) The following entities are eligible to receive assistance for creation of sports infrastructure under this scheme:-

- (i) State Governments;
- (ii) Local Civic Bodies;
- (iii) Schools, Colleges and Universities under Central/State Governments; and
- (iv) Sports Control Boards.